

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 756/Confdl./2017
II-2-1/2017

Bilaspur, dated the 12/04/2017

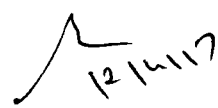
The following Senior Civil Judges, as specified in Column No. (2), who have been promoted and appointed to the post of District Judge (Entry Level) in officiating capacity by the State Government vide its Order no. 3069/167/XXI-B/C.G./2017 dated 29.03.2017, are transferred from the place specified in Column No. (3) to the place specified in Column No. (4) and posted in the capacity as specified in Column No. (6) from the date they assume charge of their office(s) and;

The following Senior Civil Judges, as specified in Column No. (2), who have been promoted and appointed to the post of District Judge (Entry Level) in officiating capacity by the State Government, are appointed as Additional Sessions Judge for the Sessions Division, mentioned in Column No. (5), from the date they assume charge of their office(s):-

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Vivek Kumar Verma, I Civil Judge Class-I & Chief Judicial Magistrate	Raipur	Raipur	Raipur	IV Additional District & Sessions Judge
2.	Shri Vijay Kumar Sahu, I Civil Judge Class-I & Chief Judicial Magistrate	Jagdalpur	Durg	Durg	VI Additional District & Sessions Judge
3.	Smt. Pooja Jaiswal, I Civil Judge Class-I & Chief Judicial Magistrate	Janjgir-Champa	Janjgir-Champa	Janjgir-Champa	III Additional District & Sessions Judge
4.	Shri Madhusudhan Chandrakar, I Civil Judge Class-I & Chief Judicial Magistrate	Mungeli	Durg	Durg	VII Additional District & Sessions Judge
5.	Smt. Pratibha Verma, Civil Judge Class-I & Chief Judicial Magistrate	Dantewara	Dante-wara	Dantewara	Additional District & Sessions Judge (Fast Track Court)
6.	Shri Kamlesh Jagdalla, I Civil Judge Class-I & Chief Judicial Magistrate	Kanker	Surajpur	Surajpur	II Additional District & Sessions Judge

Contd...2/-


12/4/17

(2)

7.	Shri Kiran Kumar Jangade, Civil Judge Class-I & Chief Judicial Magistrate	Bijapur	Bilaspur	Bilaspur	VIII Additional District & Sessions Judge
8.	Shri Shyam Sunder Kashyap, I Civil Judge Class-I & Chief Judicial Magistrate	Baikunthpur	Baloda-Bazar	Baloda-Bazar	II Additional District & Sessions Judge
9.	Shri Avinash Tiwari, I Civil Judge Class-I & Chief Judicial Magistrate	Mahasa-mund	Mahasa-mund	Mahasa-mund	II Additional District & Sessions Judge

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 757 /Confdl./2017
II-2-1/2017

Bilaspur, dated the 12/02/2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Registrar (Vigilance/ I. & E./ Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.

Contd...3/-

(16)

- i) Shri Vivek Kumar Verma, I Civil Judge Class-I & Chief Judicial Magistrate, Raipur,
 - ii) Smt. Pooja Jaiswal, I Civil Judge Class-I & Chief Judicial Magistrate, Janjgir-Champa,
 - iii) Smt. Pratibha Verma, Civil Judge Class-I & Chief Judicial Magistrate, Dantewara,
 - iv) Shri Avinash Tiwari, I Civil Judge Class-I & Chief Judicial Magistrate, Mahasamund, *for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 13th April, 2017 and send his/her handing over/taking over charge reports to the Registry through the concerned District & Sessions Judge.*
 - v) Shri Vijay Kumar Sahu, I Civil Judge Class-I & Chief Judicial Magistrate, Jagdalpur
 - vi) Shri Madhusudhan Chandrakar, I Civil Judge Class-I & Chief Judicial Magistrate, Mungeli,
 - vii) Shri Kamlesh Jagdalla, I Civil Judge Class-I & Chief Judicial Magistrate, Kanker,
 - viii) Shri Kiran Kumar Jangade, Civil Judge Class-I & Chief Judicial Magistrate, Bijapur,
 - ix) Shri Shyam Sunder Kashyap, I Civil Judge Class-I & Chief Judicial Magistrate, Baikunthpur, *for information and compliance. He is directed to take charge at his new place of posting on or before 27th April, 2017.*
- (17) District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Koriya (Baikunthpur)/ Uttar Bastar (Kanker) for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- (18) District & Sessions Judge, Balod/Baloda-Bazar/ Bemetera/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Mahasamund/ Rajnandgaon/ Raigarh/ Raipur/ Surajpur/ Surguja at Ambikapur for information.
- (19) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (28) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

12/4/17
(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL